

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

TRANSFER CASE (CIVIL.) NO. 4 OF 2010

GAUTAM BHAR

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

WITH
T.C.(C) NO.25/2010

Date: 29/02/2012 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Vikas Mehta, Adv.
Ms Radhika Mathur, Adv.
Ms Bina Gupta, Adv.

For Respondent(s)

Ms Savitri Pandey, Adv.
Ms. Sushma Suri, Adv.
Ms Asha Gopalan Nair, Adv.
Ms Suman Yadav, Adv.
M/s Parekh & Co.

UPON hearing counsel the Court made the following
O R D E R

Call for the certificate of service from the
concerned Court.

Paper books may be filed before 3.4.2012.

(S.G.SHAH)
REGISTRAR